

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/1184/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati the 18th February, 2021.

Sub: **Casual leave.**

Ref:- Email dated the 17th February, 2021

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 15.02.2021 along with station leave permission till the evening of 16.02.2021, has been granted.

Yours faithfully,

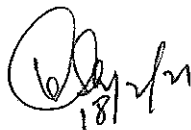
sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/1185/A, dated 18.2.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Ratan